

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD**

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRI BHASKARA PANTULA MOHAN – MEMBER JUDICIAL
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.02.2021 AT 10:30 AM

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|----------------------------------|------------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CP (IB) No. 23/9/HDB/2021 |
| NAME OF THE COMPANY | Quality Care India Ltd |
| NAME OF THE PETITIONER(S) | Soniks Consulting Services Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Quality Care India Ltd |
| UNDER SECTION | 9 of IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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ORDER

Counsel for both the sides are present. At the request of the counsel for the respondent, to enable him to file counter, the matter is adjourned to 17.03.2021.

sd/-

MEMBER (TECHNICAL)

sd/-

MEMBER (JUDICIAL)

karim